

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/47/2015

Date : 21.05.2015

Following Judicial officers in the Senior Civil Judge Cadre are appointed/posted till further orders, as Presiding Officers of the vacant Courts shown against their names in addition to their own duties with immediate effect :-

S. No.	Name of officer with present post SARVA SHRI/MS. :	Name of the Court(s) of which the Presiding Officer appointed in addition to his own duties
1	2	3
1.	NEERAJ BHAMU ADDL.SR.CJ-CUM-ACMM NO.2, JAIPUR METROPOLITAN, JAIPUR	SPL.METROPOLITAN MAGISTRATE (N.I.ACT CASES) COURT NO.21, JAIPUR METROPOLITAN
2.	RANDHEER SINGH MIRDHA ADDL. SR. CJ-Cum-ACMM NO.5, JAIPUR METROPOLITAN	SPL.METROPOLITAN MAGISTRATE (N.I.ACT CASES) COURT NO.22, JAIPUR METROPOLITAN
3.	RAVIKANT JINDAL ADDL.SR.CJ-CUM-ACMM NO.6,JAIPUR METROPOLITAN, JAIPUR	SPL.METROPOLITAN MAGISTRATE (N.I.ACT CASES) COURT NO.23, JAIPUR METROPOLITAN
4.	SUNIL KUMAR BISHNOI ADDL.SR.CJ-CUM-ACMM NO.7, JAIPUR METROPOLITAN, JAIPUR	SPL.METROPOLITAN MAGISTRATE (N.I.ACT CASES) COURT NO.24, JAIPUR METROPOLITAN
5.	MS. SUMAN GUPTA ADDL.SR. CJ-Cum-ACMM NO.8, JAIPUR METROPOLITAN, JAIPUR	SPL.METROPOLITAN MAGISTRATE (N.I.ACT CASES) COURT NO.25, JAIPUR METROPOLITAN
6.	MS, MEENA AWASTHI SPL.A.C.J.M.(P.C.P.N.D.T.ACT CASES), JAIPUR METROPOLITAN, JAIPUR	SPL.METROPOLITAN MAGISTRATE (N.I.ACT CASES) COURT NO.26, JAIPUR METROPOLITAN
7.	TAN SINGH CHARAN ADDL. SR. CJ-Cum-ACMM NO.2, JODHPUR METROPOLITAN	SPL.METROPOLITAN MAGISTRATE (N.I.ACT CASES) COURT NO.3, JODHPUR METROPOLITAN
8.	VIJAY PRAKASH SONI Addl. SR. CJ-Cum-ACMM NO.3, JODHPUR METROPOLITAN	SPL.METROPOLITAN MAGISTRATE (N.I.ACT CASES) COURT NO.4, JODHPUR METROPOLITAN
9.	DEV KUMAR KHATRI SR. CJ-Cum-ACMM (RENT TRIBUNAL), JODHPUR METROPOLITAN, JODHPUR	SPL.METROPOLITAN MAGISTRATE (N.I.ACT CASES) COURT NO.5, JODHPUR METROPOLITAN
10.	MS. BRIJ MADHURI SHARMA SR. CJ-Cum-ACMM,(CBI CASES), JODHPUR METROPOLITAN	SPL.METROPOLITAN MAGISTRATE (N.I.ACT CASES) COURT NO.6, JODHPUR METROPOLITAN
11.	AJEEJ KHAN SPL.ADDITIONAL CHIEF JUDICIAL MAGISTRATE(P.C.P.N.D.T.ACT CASES), JODHPUR	SPL.METROPOLITAN MAGISTRATE (N.I.ACT CASES) COURT NO.7, JODHPUR METROPOLITAN
12.	VIRENDRA KUMAR MEENA ADDL. SR.CJ-Cum-ACJM NO.6, KOTA	SPL.JUDICIAL MAGISTRATE (N.I.ACT CASES) COURT NO.2, KOTA

S. No.	Name of officer with present post SARVA SHRI/MS. :	Name of the Court(s) of which the Presiding Officer appointed in addition to his own duties
13.	RAM PAL JAT ADDL. SR. CJ-Cum-ACJM NO.4, KOTA	SPL.JUDICIAL MAGISTRATE (N.I.ACT CASES) COURT NO.3, KOTA
14.	ANKIT RAMAN ADDL.SR.CJ-CUM-ACJM NO.7, KOTA	SPL.JUDICIAL MAGISTRATE (N.I.ACT CASES) COURT NO.4, KOTA

NOTE :-

1. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to their own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which they are holding additional charge.
2. The cases in which accused are in custody or there are directions of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER,



REGISTRAR GENERAL

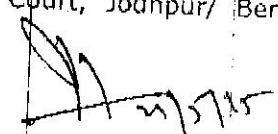
Date : 21.05.2015

No.Estt.b2(v)1/WA/2015/8339

Copy forwarded to the following for information and necessary action :-

- 1.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 2.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 3.The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
- 4.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 5.The Accountant General, Rajasthan, Jaipur
- 6.The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/Rajasthan High Court, Jodhpur.
- 7.The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 8.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 9.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 10.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 11.Concerned District & Sessions Judges.
- 12.Concerned Officers/Courts/Treasury Officers.
- 13.P.S. to All Hon'ble Judges at Jodhpur.
- 14.A.O.J., Classification Section (Website); Rajasthan High Court, Jodhpur/ Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell



REGISTRAR GENERAL